

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.09.2016

ORDER NO. 128 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 112 of 2016 for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice (Dr.) Satish Chandra, President and Hon'ble Sh. H. K. Thakur, Member (Technical)	From 29.09.2016 to 30.09.2016	Division Bench Matters

By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar